

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**


No. 131 /Confdl./2015  
II-2-74/2009 (Part-3)

Dated 6<sup>th</sup> February, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing 6 days "Training on Mediation" programme between 9<sup>th</sup> to 15<sup>th</sup> February, 2015 at Jabalpur.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Rewa, Singrauli (H.Q.Waidhan), Damoh, Katni, Umariya, Dindori, Seoni, Balaghat, Sagar, Bhopal and Chhindwara (28 Officers in all)** whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

  
(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 132 /Confdl./2015  
II-2-74/2009 (Part-3)

Dated 6<sup>th</sup> February, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Anurag Kumar Shrivastava, District & Sessions Judge, Balaghat.
2. Shri Hausla Prasad Singh, District & Sessions Judge, Sagar.
3. Shri Ram Niwas Patel, District & Sessions Judge, Seoni.
4. Shri Rajendra Kumar Shrivastava (Jr), District & Sessions Judge, Rewa.
5. Shri Akhilesh Pandya, President, District Consumer, Forum Bhopal.
6. Shri Surendra Singh Raghuvanshi, District & Sessions Judge, Singrauli (H.Q.Waidhan).
7. Smt. Radha Sonkar, Principal Judge, Family Court, Jabalpur.
8. Shri Rakesh Kumar Singh (Sr.), Principal Judge, Family Court, Seoni.
9. Shri Shriram Mandve, II A.D.J., Waraseoni, District Balaghat.

10. Shri Tarun Rakesh Stendli, I C.J.Cl.-I & C.J.M., Umaria.
11. Shri Omprakash Rajak, II C.J.Cl.-I, Damoh.
12. Shri Manoj Tiwari, C.J.Cl.-II, Deori, District Sagar.
13. Smt. Pallavi Dwivedi, VI C.J.Cl.-II, Sagar.
14. Smt. Suchita Shrivastava, I C.J.Cl.-II, Khurai, District Sagar.
15. Shri Sushil Kumar Gautam, V C.J.Cl.-II, Rewa.
16. Shri Kapil Soni, C.J.Cl.-II, Rehli, District Sagar.
17. Smt. Shobhana Gautam, I C.J.Cl.-II, Rewa.
18. Smt. Nidhi Saxena, C.J.Cl.-II, Bina, District Sagar.
19. Shri Ajay Kumar, C.J.Cl.-II, Garhakota, District Sagar.
20. Smt. Neelima Deo Dutt, I C.J.Cl.-II, Sagar.
21. Shri Devdutt, I AJ to I C.J.Cl.-II, Sagar.
22. Smt. Shakti Verma, II C.J.Cl.-II, Katni.
23. Shri Bhupesh Kumar Mishra, III C.J.Cl.-II, Damoh.
24. Shri Dwarka Prasad Sutrakar, VII C.J.Cl.-II, Jabalpur.
25. Smt. Rupali Uikey, I C.J.Cl.-II, Dindori.
26. Smt. Suneeta Taram, I C.J.Cl.-II, Lakhnadon, District Seoni.
27. Shri Dharmendra Khandayat, III C.J.Cl.-II, Chhindwara.
28. Ku. Divya Uikey, I C.J.Cl.-II, Balaghat.

**With a direction to participate in the 6 days "Training on Mediation" programme between 9<sup>th</sup> to 15<sup>th</sup> February, 2015 at Jabalpur.**

3. District and Sessions Judge Jabalpur / Rewa / Singrauli (H.Q.Waidhan) / Damoh / Katni / Umariya / Dindori / Seoni / Balaghat / Sagar / Bhopal / Chhindwara for information and necessary action.
  - The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter No. 2388/2014, dated 31.10.2014, 3070/2014, dated 19.12.2014, Endt. No. 3104/2014, dated 27.12.2014, Endt. No.3534/2015, dated 30.01.2015, Endt. No.3503, dated 28.01.2015 and letter No.3619/2015, dated 06.02.2015.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
(VED PRAKASH)  
REGISTRAR GENERAL